

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

DISTRICT JUDGES – Transfers and Postings of District Judges – ORDERS - ISSUED.

ROC.NO.62/2025-B.SPL.

NOTIFICATION NO. 57–B.SPL.

DATED:22.01.2025.
READ:

The High Court made the following Transfers, and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri C.Purushottam Kumar, Principal District and Sessions Judge, West Godavari at Eluru.	Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District Vice Sri A.Hari Haranadha Sarma appointed as Additional Judge, High Court of Andhra Pradesh	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VIII Additional District and Sessions Judge, West Godavari at Eluru.	Sri Y.Srinivasa Rao

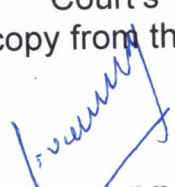
2.	Sri L.Sridhar, Special Judge for trial and disposal of Commercial Disputes, Vijayawada, Krishna District.	Additional Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District (Post Kept Vacant)	Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State of Andhra Pradesh, Vijayawada, Krishna District.	Sri Y.Srinivasa Rao
3.	Sri P.Kesavacharyulu, Special Judge for trial and disposal of Commercial Disputes, Visakhapatnam.	Senior Faculty Member-I, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District (Post Kept Vacant)	XII Additional District and Sessions Judge, Visakhapatnam	Sri Y.Srinivasa Rao
4.	On relief Sri Y.Srinivasa Rao, Senior Faculty Member-II, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District	Special Judge for trial and disposal of Commercial Disputes, Vijayawada, Krishna District Vice Sri L.Sridhar transferred.	-	Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State of Andhra Pradesh, Vijayawada, Krishna District.

The officers mentioned in column No. 4 will be in full additional charge of the post(s) mentioned in column No. 2 and also the posts for which the officers are holding full additional charge, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relieved and join in their new posts immediately.
 2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court

for information.

4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village near A.P. Secretariat, Amaravati, Opposite to Traffic Police Station, Thullur Mandal, Guntur District – 522238, Andhra Pradesh.
7. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
8. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.

10. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub Treasury Officers)
Ananthapuramu, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram, Eluru.
11. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.